

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 931 of 2020

IN THE MATTER OF:

**Mr. Sumat Gupta, Resolution Professional,
M/s Agro Dutch Industries Ltd.
Versus**

...Appellant

**Sh. R.D. Sharma, Incharge,
M/s Mars Envirotech limited & Anr.**

...Respondents

Present: -

For Appellant: Dr. Rajansh Thukral, Advocate.

For Respondent: Mr. Pankaj Khullar, Advocate.

ORDER
(Virtual Mode)

19.01.2021 On 17-12-2020 learned counsel for the Respondent Nos. 1 and 2 is directed to file Reply/Response. It appears that he has filed Reply / Response on 18-01-2021 which is taken on record.

Learned counsel for the Appellant submits that he has filed Rejoinder through e-mail before this Tribunal. Learned counsel for the Appellant is directed to file Hard Copy of Rejoinder within one week.

List the Appeal 'For Admission (After Notice)' on **2nd February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)